DR. T. SUBBARAMI REDDY: The House should be in order. ...(Interruptions)...

The House should be in order. ...(Interruptions)... I cannot move. ...(Interruptions)...

श्री उपसभापित: मैं आग्रह करता हूं कि आप पीछे जाएँ और अपनी-अपनी सीट पर बैठें प्लीज़। ...(व्यवधान)... पूरा देश देख रहा है। ...(व्यवधान)... इस Winter Session में हमने गम्भीरता से कोई काम नहीं किया। ...(व्यवधान)... पूरा देश देख रहा है। ...(व्यवधान)... कम से कम आज तो काम होने दें। ...(व्यवधान)... यह अत्यंत जरूरी और अनिवार्य बिल है। ...(व्यवधान)...

DR. T. SUBBARAMI REDDY: I cannot move unless the House is in order. ...(Interruptions)... I cannot move unless the House is in order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Dr. T. Subbarami Reddy. ...(Interruptions)...

DR. T. SUBBARAMI REDDY: Unless the House is in order, I cannot move. ...(Interruptions)... Unless the House is in order, I cannot move. ...(Interruptions)... The House should be in order. ...(Interruptions)...

श्री उपसभापति: मैं आपसे आग्रह करता हूं कि आप अपनी-अपनी जगह पर वापस जाएं और इस महत्वपूर्ण बिल पर चर्चा होने दें। ...(व्यवधान)... मैं पुन: आग्रह करूंगा कि नारे लगाना और वेल में आकर disturb करना सही नहीं है। ...(व्यवधान)... आप अपनी जगह पर वापस जाएं ...(व्यवधान)... डा. टी. सुब्बारामी रेड्डी, अगर आप move नहीं करते हैं, तो मैं मंत्री जी को move करने के लिए बोल रहा हूं। ...(व्यवधान)... मैं पुन: आपसे कहता हूं कि आप बोलें, नहीं तो मैं मंत्री जी से बोलने के लिए कहूंगा। ...(व्यवधान)... श्री जगत प्रकाश नड्डा। ...(व्यवधान)...

#### **GOVERNMENT BILL**

## The Indian Medical Council (Amendment) Bill, 2018

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I rise to move:

That the Bill further to amend the Indian Medical Council Act, 1956, as passed by Lok Sabha, be taken into consideration.

#### ...(Interruptions)...

MR. DEPUTY CHAIRMAN: The Motion for consideration of the Bill is now open for discussion. ...(Interruptions)... Any Member desiring to speak may do so after which the mover of the Resolution and the Minister will reply. ...(Interruptions)... आप लोग शांति रखें। ...(व्यवधान)... प्लीज, आप अपनी जगह वापस जाएं। ...(व्यवधान)... आप अपनी जगह पर वापस

जाएं। ...(व्यवधान)... मैं आग्रह करूंगा कि आप अपनी जगह पर वापस जाएं। ...(व्यवधान)... मैं आप लोगों से पुन: आग्रह करूंगा, हम लोगों को पूरा देश देख रहा है। ...(व्यवधान)... हम सबने पिछले 11 दिसम्बर के बाद कोई काम नहीं किया है। ...(व्यवधान)... आप यहां खड़े हैं और बोलने नहीं दे रहे हैं। ...(व्यवधान)... मैं आपसे पुन: आग्रह करता हूं कि आप अपने-अपने स्थान पर जाएं। ...(व्यवधान)... मैं 15 मिनट के लिए हाउस की कार्यवाही स्थिगित करता हूं।

The House then adjourned at six minutes past two of the clock.

The House reassembled at twenty-one minutes past two of the clock,

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA) in the Chair.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): The House is adjourned till 2.45 p.m.

The House then adjourned at twenty-one minutes past two of the clock.

The House reassembled at forty-five minutes past two of the clock,

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA) in the Chair.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): The House is adjourned till  $3.00\ \mathrm{p.m.}$ 

The House then adjourned at forty-six minutes past two of the clock.

The House reassembled at three of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

# MESSAGE FROM LOK SABHA — Contd.

### The DNA Technology (Use and Application) Regulation Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the DNA Technology (Use and Application) Regulation Bill, 2019, as passed by Lok Sabha at its sitting held on the 8th January, 2019."

Sir, I lay a copy of the Bill on the Table.

MR. DEPUTY CHAIRMAN: Now, Shri J.P. Nadda. ...(Interruptions)...